

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

23. C.P. 998/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: Devendra Sharma

V/s

Piramal Glass Ltd

SECTION 241-244 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

None appeared on either side. List this matter on **25.08.2021** for appearance
of the Petitioner/Dismissal.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)